

**Tsatichu landslide dam**

3651. SHRIMATI SYEDAANWARA TAIMUR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Tsatichu landslide dam is a serious concern for the Lower Assam districts of Barpeta and Nalbari;

(b) whether it is also a fact that the experts team to study the Tsatichu dam, constituted by the Indian Government, could not visit the dam site and submitted its recommendations without visiting the site; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAY PRAKASH NARAYAN YADAV): (a) There is no serious concern for the Lower Assam districts of Barpeta and Nalbari due to Tsatichu landslide dam, as the volume of water in the Tsatichu landslide dam, as the volume of water in the Tsatichu lake is negligible at present.

(b) and (c) The expert team has visited the landslide dam area on 21.12.2006 upto the point from where a realistic technical assessment of the hazard potential of the slide dam could be done and all the required technical details could be gathered. The team has observed that the landslide was stable and there was negligible water in the Tsatichu lake.

**Assistance under AIRP to Andhra Pradesh**

3652. SHRIMATI N. P. DURGA: Will the Minister of WATER RESOURCES be pleased to state:

(a) what are the details of loan assistance provided to the State of Andhra Pradesh under the Accelerated Irrigation Benefits Programme during the last three years, year-wise;

(b) whether there is any Grant Component in this programme;

(c) if so, the details thereof;

(d) whether it is also a fact that the criteria for AIRP has been liberalized since April, 2005; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAY PRAKASH NARAYAN YADAV): (a) to (c) The details of loan assistance including Grant provided under Accelerated Irrigation Benefits Programme (AIBP) to Andhra Pradesh during the last three years is given in Statement (See below)

(d) and (e) Yes Sir. The Cabinet has approved relaxation of AIBP norms from December 2006. The details are as under:—

(i) All the approved projects in (a) drought-prone areas, (b) tribal areas, (c) States with lower irrigation development as compared to national average and (d) districts identified under PM's packages for agrarian distress should be provided support under AIBP in relaxation to 1:1 criteria. For other projects, 1:1 criteria i.e., taking up of another project in the State after completion of one ongoing project will remain applicable.

(ii) The sanctioned grants to be released in two installments, the first based on projected outlay and the second after confirmation of expenditure. The grant component amounting to 90% of the total grant sanctioned will be released immediately and the balance 10% of the grant when 70% of the agreed expenditure is incurred.

(iii) Removing distinction of Fast Track Projects, Reforming and Non-Reforming States and Release of grant of 25% of Projects Cost for all irrigation projects in Non-Special Category States and 90% for Special Category States.

(iv) Stipulation of 100 hectare in respect of surface water minor irrigation schemes predominantly benefiting backward regions is brought down to 50 hectare. The stipulation of 10% beneficiary contributing in cost for post construction maintenance for Surface Water Minor Irrigation Schemes benefiting backward regions in non-Special Category States is also done away with.

**Statement****Details of loan assistance under AIBP to Andhra Pradesh**

Sl. No.	Name of State/Project (Started in Plan)	2004-05 Grant & Loan	2005-06 Grant	Amount 2006-07 Grant	2007-08* Grant	Total
<b>Major, Medium &amp; Minor Irrigation Projects</b>						
<b>Andhra Pradesh</b>						
1.	Sriram Sagar (Stage-I) (III) (C)					0.0000
2.	Cheyzeru (Annamaya) (V) (C)					0.0000
3.	Jurala (VI)	59.6300	17.8890			77.5190
4.	Somasilla (V)					0.0000
5.	Nagarjunsagar (II) (C)					0.0000
6.	Madduvaleasa (V) (C)					0.0000
7.	Gundalayagu (V)					0.0000
8.	Maddigedda (V)	0.9000				0.9000
9.	Kanupur Canal (III) (D)					0.0000
10.	Yerrakalva (V)	5.8390				5.8390
11.	Vamsedhera Ph.I	21.1780		6.6830		27.8610
12.	Flood Flow Canal of SRSP		120.00	127.4000		247.4000
13.	Sriramsagar Project—II		2.2690	72.0000		74.2690
	61 Minor irrigation Schemes			27.0000		27.0000
14.	Tadipudi LIS			48.2200		48.2200
15.	Pushkara LIS			33.1155		33.1155
16.	Ralivagu			6.7095		6.7095
17.	Gollavagu			28.3500		28.3500
18.	Mathadivagu			28.3500		28.3500
19.	Peddavagu			50.6250		50.6250
20.	Gundlakamma Reservoir		59.6100	39.7425		99.3525
21.	Valligallu Reservoir			36.0855		36.0855
22.	All Sagar LIS			13.5000		13.5000
23.	J. Chokkarao LIS			298.1300		298.1300
24.	Guthpa LIS			10.9500		10.9500
25.	Nilwal			2.8500	6.1500	9.0000
26.	Khomaram Bhima			7.7800	74.5400	82.3200
27.	Thotapali Barrage			63.1410		63.1410
28.	Tarakarma Thirtha Sagaram Project			33.0060		33.0060
29.	Swamamukh Med Irrigation Project		5.9310	5.9310		11.8620
30.	Palemvagu		9.5355			9.5355
<b>(Andhra Pradesh)-TOTAL :</b>		<b>87.5470</b>	<b>311.3815</b>	<b>843.4220</b>	<b>80.6900</b>	<b>1332.0405</b>

\*Arrears of Central Assistance of 2006-07 was released in the month of April 2007